

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP NO.206/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ANURAG AGARWAL & ANR V/S DWARIKA INFRABUILDTECH PVT LTD & ORS
UNDER SECTION	59 OF THE COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Agarwal, Adv.

: For the Petitioner

Sh. Arun Saxena with Ms. Nalini Saxena, Adv.

: For the Respondents

ORDER

Ld. Counsels representing the parties are present through VC.

At the joint request of Ld. Counsels for both the parties, the matter is adjourned for 7th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

18th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*